2 VIATO 1

Md. Quaisage Alam son/daughter/wife

2021-2020

Year-2021-22

aged . P. 2. Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as

Section Office (Bihar Vidhan Sabha) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant2	Dependant-3
(i)	Cash	40,000 500	4 mina	59 mi 19	NOShoat Pronoseom	walid KI
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	MB	The state of the s	*.		
(iii)	Bonds, Debentures and shares in Companies	N 17	N 19	NA	MA	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	M 17	NA	414	MA	M1 9
(v)	Motor Vehicles (details of make, etc.)	220.c.e pulses Motos etele	N A)	1/19	MA	1117
(vi)	Jewellery (give details of weight and value)	1/19	50 Grann Gold 2, 50,000/2 1/2 K. U. Silve 30,000:00	N A	MA	MA
(vii)	Other assets, such as values of claims / interests	M 19	N 12)	NA	N^ 17	11/9

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

西のみ女子の10年

2020202

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	MA	MA	MA	NA
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1234 1234 91,KhH 4400,000	non MA	AA	MA	NA
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	(ommede lesidene erobherns or, Khert 2100,000	a) NA	N1 9)	N/ A)	N/H)
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	MA	N 19	MA	NA	№19
(v)	Other (such as interest in property)	MA	NA	MA	MA	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B. 1, Patory	000,000,000
	(ii) Loans from financial institutions	ا امر	1119
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	FIN	N17
	(b) dues to departments dealing with supply of water	1119	MA
	(c) dues to departments dealing with supply of electricity	MA	1419

The of east 2019

	(d) dues to departments dealing with telephones	AM	119	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	MA	1111)	
	(f) Other dues, if any	MIA	MA	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A 6 880 = 00 BHB b 4 - 88PP2	MA	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	AI IA	MIA	
	(iii) Sales Tax [Only in case of proprietary business]	MA	MA	
	(iv) Property Tax	600200	MA	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA - 1049
Gender	:-	11 (M/F)
Date of Birth	:-	61011969 (DD/MM/YYYY)
Class/Group	: -	(A/B/C)
Cadre		
Caure	:-	Bihar Vidham Sabha, Ratma
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Darblangg.

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date:

Note:

Signature: Name of Employee: Mt. Dugis so aller M'
Designation: Se a Hon officer
Department: Billian Vidham Serbha,

lat na 1

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

सन् वी सर्वन की लिया